

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 225 of 2018

IN THE MATTER OF:

Sreenivasa Balaji Papers Pvt. Ltd.

...Appellant

Vs.

C.Ramachandran & Ors.

...Respondents

Present: For Appellant: - Mr. G.Anandaselvam, Advocate

ORDER

17.07.2018— Learned counsel for the appellant submits that the parties are trying to settle the issue and therefore instructed to withdraw the appeal. Prayer is allowed but without any liberty to challenge the same very impugned order before this Appellate Tribunal.

This appeal is disposed of as withdrawn.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

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